## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 318/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI RAVIKUMAR DURAISAMY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2017

NAME OF THE PARTIES: Benetton India Pvt. Ltd.

V/s.

Elder Pharmaceuticals Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

SIGNATURE S. No. NAME DESIGNATION 1. Nue Ajit Anekay Advocate for Mr. Lagar Thankay Petitions. Upb Awis high.

## **ORDER** T.C.P. No. 318/I&BC/NCLT/MB/MAH/2017

- 1. This is a transferred Petition from the High Court.
- Learned Representative from the side of the Petitioner (Creditor) is seeking time 2. to comply the provision.
- 3. This matter is adjourned to 24.08.2017.

Sd/-

Sd/-

**Ravikumar Duraisamy Member (Technical)** 

M.K. Shrawat **Member (Judicial)** 

Dated: 25.07.2017.